

1	2	3	4
3. मद्रास फर्टिलाइजर्स लि०	1,305.	13.65	(+)9.27
4. नेशनल फर्टि० लि०	6,614	274.28	(+)34.99
5. फर्टि० एण्ड कैमिकल्स द्रावनकोर लि०	7,764	140.27	(+)0.11
6. हिन्दुस्तान फर्टिलाइजर कार्पो० लि०	10,038	463.31	(-)70.0
7. पारादीप फास्फेट लि०	124	72.17	निर्माण की स्थिति में है

Setting up of Distillery in Kerala

1281. SHRI A. NEELAOHITHA-DASAN NADAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Kerala State Industrial Development Corporation has already applied to Central Government for licence to establish a distillery to manufacture rectified spirit from Tapioca; and

(b) if so, the details thereof and the action thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : (a) Yes, Sir.

(b) The application was rejected, since under the existing policy creation of additional capacity for manufacture of Potable Alcohol is not permitted. The Company was advised to apply separately in case it was interested in the manufacture of Industrial Alcohol only.

Gas Agencies Advertised Sanctioned in Himachal Pradesh

1282. PROF. NARAIN CHAND PARASHAR : Will the Minister of ENERGY be pleased to state :

(a) whether any gas agency has been advertised/sanctioned for any district in Himachal Pradesh during the financial year 1983-84 and the current financial year;

(b) if so, the details thereof, including the names of the parties to whom they have been allotted, district-wise; and

(c) if not, the likely date by which they would be sanctioned and allotted ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b) Yes, Sir. The Oil Industry has advertised 12 LPG distributorships for Himachal Pradesh during 1983-84 and the current financial year, the details of which are give in the attached statment.

(c) Does not arise in view of replies to (a) and (b) above.